

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:693
ANSWERED ON:27.11.2012
BIS CERTIFICATION FOR STEEL PRODUCTS
Choudhry Smt. Shruti

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Bureau of Indian Standards has made quality certification mandatory for steel items; and
- (b) if so, the details and the implementation status thereof, State-wise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

(a): Bureau of Indian Standards has not made quality certification mandatory for steel items. However, the Central Government under various Quality Control Orders has made certification mandatory for 17 Steel items. The Steel and Steel Products (Quality Control) Order, 2012 has been notified by Ministry of Steel in exercise of the powers conferred by Section 14 of the Bureau of Indian Standards Act, 1986 (63 of 1986).

(b): The list of Indian Standards on 17 Steel items which are presently under Mandatory Certification is given in Annex-1. The status of implementation of orders is as follows:

i) The Steel and Steel Products (Quality Control) Order, 2012 was notified vide S. O. 414(E) dated 12th March, 2012 containing 7 products, which are : IS: 1785 (Part 1) , IS:1785(Part 2), IS:6003, IS:6006, IS:13620, IS:14268, IS:277. This order supercedes the order no 2172(E) & 2173(E) dated 9th September, 2008 issued by Department of Consumer Affairs (BIS Section), Ministry of Consumer Affairs, Food and Public Distribution.

ii) The Steel and Steel Products (Quality Control) Second Order, 2012 was notified vide S. O. 415(E) dated 12th March, 2012 containing 9 products, which are ; IS:2002, IS:2041, IS:2830, IS:2831, IS:1786, IS:648, IS:3024, IS:15391, IS:2062.

iii) The order No. S.O. 415(E) has come into force with effect from 12th September, 2012 except the following.

a. Date of implementation of two products namely IS:3024 & IS:2831 has been extended till 31st March, 2013.

b. Date of implementation of some of the products covered under IS:2002, IS:2041, IS:1786, IS:648, IS:2062 has been extended up to 31st March, 2013.

iv) The state-wise number of licences in India, against each Indian Standards of Steel products presently under mandatory certification, is enclosed at Annex-2.